

ISI marking over any other supplier supplying to IS specification since railway's policy is generally to procure as per IS specification/railway drawings.

Petrol/Diesel Pumps and LPG Agencies in Uttar Pradesh

8712. SHRISARJU PRASAD SAROJ:
SHRI SHEO SHARAN VERMA:
SHRI RAJVEER SINGH:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of LPG agencies and petrol/diesel pumps in Uttar Pradesh with their locations,

(b) whether LPG agencies and petrol/diesel pumps in U.P. are adequate to meet the demands of the people;

(c) if not, whether Government propose to open new gas agencies and petrol/diesel pumps in the current financial year;

(d) if so, the district-wise details thereof;

(e) the number of consumers awaiting gas connections in each of the existing LPG agencies in U.P. as on date; and

(f) the steps taken to expedite to allot gas connections to them?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) As on 1.1. 1990, there were 400 LPG distributorships and 1798 Retail Outlets (Petrol/Diesel) in Uttar Pradesh.

(b) Periodic surveys are conducted to identify potential location for establishment of LPG distributorships/Retail outlet dealer-ships. Locations satisfying the laid down volume/distance norms are included in the

Marketing Plans, subject to overall product availability.

(c) and (d). 103 LPG distributorships and 219 Retail Outlet Dealer-ships (Petrol/Diesel) are planned for Uttar Pradesh.

(e) and (f). As on February 1, 1990, there were approximately 8.38 lakh persons in the waiting list for new LPG connections in Uttar Pradesh. New connections are released by the Oil Industry all over the country, in a phased manner, under the annual programme for the enrollment of customers, subject to availability of LPG. The availability of LPG is augmented through increased production and import.

The efforts involved in providing the data (a) location wise, (d) districtwise and (e) distributorship wise, may not be commensurate with the purpose sought to be achieved.

Flights Between Gulf and Trivandrum by Air India

8714. SHRI T. BASHEER: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any study survey had been conducted in the past on passenger traffic potentialities between Gulf and Trivandrum by Air India;

(b) if so, the findings/recommendations thereof;

(c) the action taken by Government on these findings/recommendations;

(d) whether there is any proposal to increase the number of flights between Gulf and Trivandrum;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) While no formal survey has been conducted in the recent past on passenger traffic potential between Gulf and Trivandrum, desk studies and day-to-day monitoring of traffic flows are undertaken by Air India.

(b) and (c). Do not arise.

(d) No, Sir.

(e) Does not arise

(f) The presently deployed capacity of 11 direct flights per week between Gulf and Trivandrum is sufficient to cater to the traffic demands.

Delivery of Remaining Airbus A-320

8715. **SHRI SANAT KUMAR MANDAL:** Will the Minister of CIVIL AVIATION be pleased to state the decision taken for taking the delivery of the remaining four Airbus A-320, which were originally supposed to join the fleet and are now ready in Toulouse (France)?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): The matter is under consideration.

Revision of Alcohol Prices

8716. **SHRI NARSINGRAO SURYA-WANSHI:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether State Governments have requested Union Government to announce the revised prices of alcohol expeditiously as the present price structure was not economically viable for the industry; and

(b) if so, the action taken in the matter?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). There is no specific request from State Governments in this regard. However, based on requests from industry associations, B.I.C.P. have been asked to conduct a fresh cost study for revision of the alcohol prices.

[*Translation*]

Shuttle Trains Service From Satna to Allahabad

8717. **SHRI SUKHENDRA SINGH:** Will the Minister of RAILWAYS be pleased to state:

(a) whether passengers from Satna to Manikpur railway stations (CR) in Madhya Pradesh are facing much inconvenience due to cancellation of Itarsi-Allahabad passenger train and the passengers have to pay express train fares for the said journey;

(b) if so, whether it is proposed to introduce a shuttle train from Satna to Allahabad keeping in view the demand of the people; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir. 1389/1390 Itarsi-Allahabad Passenger has not been cancelled.

(b) and (c). Do not arise.

Rural Electrification in Bihar During Seventh Plan

8718. **SHRI RADHA MOHAN SINGH:** Will the Minister of ENERGY be pleased to state:

(a) whether the Rural Electrification Corporation has achieved the target fixed for